

9-4-2001

OA 551/93 with
✓ OA 550/93, 549/93,
1467/93 and 16/95

Hon'ble Mr. Justice R.R.K. Trivedi, VC
Hon'ble Mr. S. Dayal, A.M.

OA 549/93- Sri S.K. Misra, holding
brief of Sri Sudhir Agarwal for applicant,
states that the learned counsel has no
instruction and this OA 549/93 may be
dismissed as not pressed. Hence, OA is
dismissed as not pressed. No order as to
costs. Rest of the cases - OA 551/93, 550/93,
1467/93 and 16/95 are adjourned on account
of illness slip of Sri Amit Sthalekar for
counsel for Respondents.

List on 26th April, 2001.

S.K.
Hon.

S.K.
V.C.